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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

IA 36 of 2018 in C.P. No. 69/241-244/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2018**

Name of the Company: Bharat P. Raut & Ors.
V/s.
Madhu Silica Pvt. Ltd. & Ors.

Section of the Companies Act: Section 241-244 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	Saurabh N. Soparkar	Sr. Adv.	Respondent	
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2.	Jaimin R. Dave for Mrs. Swati S. Soparkar	Adv.	Respondent	
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Nachiket Dave	Adv	petitioner	Nachiket	
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ORDER

Learned Advocate Mr. Nachiket Dave present for Applicant. Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Mr. Jaimin Dave i/b Learned Advocate Mrs. Swati Soparkar present for Respondents in IA 36/2018.

Respondents received copy of application.

Applicant is directed to serve copy of application along with copy of this order on Valuer and shall file proof of service.

Respondents shall file reply, if any within one week serving a copy in advance to other side.

Valuer to file its comments, if any, on the application.

List the matter on 14.02.2018.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 25th day of January, 2018.